

**DECLARATION OF ASSETS & LIABILITIES OF HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE IN TERMS OF THE RESOLUTION ADOPTED IN THE FULL COURT MEETING HELD ON 7.5.1997**

**As on 10.09.2013**

Items	Description	Particulars/Value		Remarks
		Self	Spouse	
Landed Property	<b><u>Residential House :</u></b>	a) Four-storeyed building at 7B, Rammoy Road, Kolkata-25 (About 2 Cottahs)	--	Purchased in 1984 one storied house for ₹ 1,10,000/-. Thereafter reconstructed the house.
		A Residential flat at Ruchira Residency, P-369, Purbachal Kalitala Road, Kolkata-78 at Tower 3, Flat No.5/3. (admeasuring about 1000 sq. ft.).		Purchased in the year 2004 after taking a loan of ₹ 19,77,100/- from Bank, by a registered deed of conveyance and is mortgaged with the United Bank of India, High Court Branch, Kolkata.
	Flat at Purbachal Housing Estate		Flat No.C/1, Cluster 3, Salt Lake City, Kolkata-91. Total area 500 sq. ft. (approx.)	Purchased in 1984 from West Bengal Housing Board on instalment basis for ₹ 65,500/-.
	<b><u>Land :</u></b>	A plot of land at Rajarhat, New Kolkata (being 300 sq.mtr. (approx.)		Allotted in the year 2004 for ₹ 8,25,343/- purchased by a registered Deed of Conveyance dated 28.4.2010.
		Total 8.86 Decimal of land at Mouza Shyambati, P.S. Bolpur, in the		Purchased by two registered Deeds of conveyance both dated 11.9.2009 for ₹

		district of Birbhum, West Bengal.		82,000/- each. After obtaining sanction of a building Plan from the concerned Authority, a single storey building is under construction. For such construction a loan of ₹ 10 lakh had been taken from UBI after mortgaging the property.
		7 days Holidays' Time Share with Sterling Co.		Purchased in the year 1995 at the rate of ₹ 72,000/- for two room Apartment at Puri, Orissa.
	Savings Bank Account	With UCO Bank, Supreme Court Compound – Balance as on 6.9.2013 was ₹ 3,08,294/-.		
	S.B.A/c	With Standard Chartered Bank, Kolkata. Balance as on 31.3.2013 being ₹ 19,416/-.		
	S.B. A/c	With UBI, Kolkata. Balance as on 1.9.2013 being ₹ 3,64,831/-.	With UBI, Kolkata. Balance as on 1.4.2013 being ₹ 1,38,000/-.	
	S.B. A/c	With State Bank of Hyderabad, A.P. Balance as on 31.3.2013 being ₹ 1,10,000/- (approx.)		
	S.B. A/c with ICICI Bank, Kolkata	Balance as on 1.9.2013 being ₹ 21,733.46.	Balance as on 1.9.2013 being ₹ 14,033.85.	
	FDRs.	NIL	NIL	
	GPF/PPF A/c	GPF A/c	NIL	

		maintained with the Supreme Court of India. Balance as on 1.9.2013 was ₹ 75,19,451/-.		
		PPF A/c at Kolkata. Balance as on 31.3.2013 was ₹ 31,43,251/-.	PPF A/c with UCO Bank. Balance as on 31.3.2013 was ₹ 21,62,624/-.	A/c opened in 1984
	Shares & Debentures	As per annexure attached.		
Other assets/ moveables	Jewellery	Two diamond buttons, gold rings & chains etc. (weighing about 220 gms. (approx.) in all)	Gold jewellery weighing about 1 kg. 400 gms. (approx.) & diamond jewellery.	(Including jewellery received as Stridhan.)
	Vehicle	One Maruti car SX 4, 2010 Model bearing Regn. No. WB06G 2866		
Liabilities	Loans	House Building Loan as on 7.7.2013 for ₹ 19,46,770/-.		